

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.09.2022 (THURSDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 578 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd. With	Pankaj Jain	Arvind Kumar Gupta
2.	Comp. App. (AT) (Ins) No. 803 of 2021	Arfat Petrochemicals Pvt. Ltd. Vs. Surendra Singh Hada & Ors.	Henna George	Pankaj Jain Aman Shankar
3.	Comp. App. (AT) No. 52 of 2022	Bikash Swain Vs. Dinbandhu Satpathy & Ors.	Adarsh Tripathi	Malak Bhatt Udbhav Nanda-R1

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**By order of Hon'ble Chairperson
-sd/-
Registrar**